

(Rupees in crores)

States/U.Ts.	Total provisional grant-in-aid sanctioned	Grants-in-aid sanctioned for compensation
5. Delhi	63.65	12.20
6. Goa, Daman & Diu	17 60	1.85
7. Mizoram	5 90	0.70
8. Lakshadweep	0 60	0.03
9. Pondicherry	10.61	2.86
SUB-TOTAL	111.94	18.72
TOTAL	7407 18	940.75

NOTE.—Amount shown against Union Territories without legislatures (A&N Island, Chandigarh, D&N Haveli, Delhi and Lakshadweep) are the funds provided finally in the demands of the Ministry of expenditure by them.

Award to circus artists

314. SHRI GIAN CHAND TOTU: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state the steps which Government propose to take to reward the circus artists and the circus units for best performance, presentation and animal toupes, etc?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND CULTURE (SHRI DHANNA SINGH GULSHAN): The Indian Circus Federation has submitted to the Government a proposal for Government recognition of Circus art by giving National Awards to the Circus artists and Circus units of outstanding merit. The Federation has been requested to work out full details of its proposal to enable Government to consider it. These details are awaited from the Federation.

Flats occupied by various political parties

315. SHRI KHURSHED ALAM KHAN: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state;

(a) what are the details of flats in North Avenue, South Avenue, and Vithalbhai Patel House, New Delhi which are occupied by the various political parties, party-wise, as on the 31st March, 1978;

(b) what is the amount of rent being charged for each such flat; and

(c) what is the amount of rent outstanding recovery in respect of each of such flat?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) to (c) A statement is attached.